

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:1009
ANSWERED ON:04.03.2013
CORRUPTION IN NMDC
Deshmukh Shri K. D.

Will the Minister of STEEL be pleased to state:

- (a) whether there have been instances of corruption and irregularities committed in collusion with the officials of the National Mineral Development Corporation and its contractors during the last three years and the current year;
- (b) if so, the details thereof;
- (c) whether any enquiry has been conducted in the matter;
- (d) if so, the details thereof along with the action taken by the Government against those found guilty; and
- (e) the corrective measures being taken by the Government in this regard?

Answer

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

(a) to (e): As and when complaints relating to irregularities in NMDC Limited are received, they are examined thoroughly and referred to the concerned authorities for taking appropriate action including corrective measures, if warranted. However, for ensuring transparency in award of tenders, NMDC has introduced Integrity Pact, which is to be signed by NMDC and the bidder for procurement cases of Rs.10 crore each and above and all works whose estimates are more than Rs.20 crore. Works whose estimates are more than Rs.10 lakhs are awarded through open tender basis by the NMDC with wide publicity in leading news papers, company's website and central procurement portal.